## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 33/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

SHEET OF THE HEARING OF AHMEDABAD ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Haldyn Glass Ltd.

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

**SIGNATURE** REPRESENTATION S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** 

1. Aswish a Dosh

PCS

Aphrosent

## **ORDER**

Learned PCS Mr. Ashish Doshi present for Petitioner.

At request of Learned PCS for Petitioner.

List the matter on 01.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13<sup>th</sup> day of April, 2017.